

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)
(With appln(s) for c/delay in refiling SLP,c/delay in filing SLP)

Date: 11/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Ranjan Pathak, Adv.
Mr. Manu Shanker Mishra,Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.3 is reported to have died. Steps for
substitution of the legal representatives of the deceased
respondent No.3 be taken within four weeks and on compliance,
the same be processed as per rules.

In the event of default, the matter be placed before
the Hon'ble Judge in Chambers for necessary orders/directions.

List again on 3.7.2014.

(M.A. SAYEED)
REGISTRAR

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